

IN THE HIGH COURT OF JUDICATURE FOR RAJASTHAN AT JODHPUR  
CATEGORIWISE MONTHLY STATEMENT FOR THE MONTH OF  
SEPTEMBER ---2016

KIND OF CASES	PREVIOUS	INSTITUTION			DISPOSAL			CLOSING
	BALANCE	DB	SB	TOTAL	DB	SB	TOTAL	BALANCE
<b>MAIN CASES</b>								
<b>CIVIL SIDE</b>								
CIVIL FIRST APPEAL	7640	-	43	43	-	9	9	7674
CIVIL SECOND APPEAL	2452	-	24	24	-	11	11	2465
EX. FIRST APPEAL	30	-	0	0	-	1	1	29
EX. SECOND APPEAL	3	-	0	0	-	0	0	3
CIVIL MISC. APPEAL	23733	10	281	291	9	90	99	23925
CIVIL REVISION	428	-	22	22	0	11	11	439
CIVIL REVIEW	529	3	21	24	12	11	23	530
INCOME TAX REF.	6	-	-	0	0	-	0	6
OTHER TAX REF.	5	-	-	0	-	-	0	5
TAX CASES	0	-	-	0	-	-	0	0
EXCISE ACT REF.	0	-	-	0	-	-	0	0
I. T. APPEAL	621	16	-	16	5	-	5	632
W. T. A.	8	-	-	0	-	-	0	8
SALES TAX REVISIONS	595	-	20	20	-	7	7	608
TESTAMENTARY CASES	1	-	0	0	-	-	0	1
COMPANY PETITION	38	-	-	-	-	2	2	36
COMPANY APPEAL	2	-	0	0	-	0	0	2
COMPANY APPLS.	10	-	0	0	-	0	0	10
COMPANY SUITS	-	-	-	0	-	-	0	0
COMPANY LIQUIDATION	12	-	-	0	-	0	0	12
ELECTION PETITION	0	-	-	0	-	-	0	0
SPECIAL APPEAL ( CIVIL)	35	0	-	0	1	-	1	34
SPECIAL APPEAL ( WRIT)	2405	48	0	48	159	-	159	2294
CIVIL CONTEMPT	1605	13	179	192	9	147	156	1641
CIVIL WRIT	40050	97	1276	1373	78	1168	1246	40177
RECRIMINATION PET.	-	-	-	0	-	-	0	0
CENTRAL EXCISE APPEAL	244	2	-	2	7	-	7	239
CROSS OBJECTION	649	0	0	0	0	5	5	644
CIVIL REFERENCE	1	-	-	0	-	-	0	1
<b>TOTAL "A"</b>	<b>81102</b>	<b>189</b>	<b>1866</b>	<b>2055</b>	<b>280</b>	<b>1462</b>	<b>1742</b>	<b>81415</b>
<b>CRIMINAL SIDE</b>								
MURDER REFERENCE	2	0	-	0	1	-	1	1
CRIMINAL APPEAL	16771	38	69	107	28	36	64	16814
CRIMINAL REVISION	7377	-	135	135	0	126	126	7386
CRL. MISC. PET. U/S 482 CR. P.C.	3795	3	382	385	2	295	297	3883
CRL. MISC. BAIL U/S 438 & 439 CR. P. C.	1147	-	1091	1091	-	1288	1288	950
CR. CONT. PETITION	2	-	0	0	0	0	0	2
CRIMINAL REFERENCE	-	-	-	0	-	-	0	0
HABES CORPUS	153	28	-	28	10	-	10	171
CR. L TO A	275	2	30	32	5	20	25	282
CRLW	45	0	8	8	0	3	3	50
<b>TOTAL B</b>	<b>29567</b>	<b>71</b>	<b>1715</b>	<b>1786</b>	<b>46</b>	<b>1768</b>	<b>1814</b>	<b>29539</b>
<b>TOTAL A + B</b>	<b>110669</b>	<b>260</b>	<b>3581</b>	<b>3841</b>	<b>326</b>	<b>3230</b>	<b>3556</b>	<b>110954</b>
<b>OTHER ORIGINAL JURISDICTION CASES</b>								
ARBITRATION APPLICATION	12	-	6	6	-	4	4	14
LEAVE TO APPEAL TO S. C	24	-	0		-	0	0	24
CIVIL TRANSFER APPLICATION	188	-	12	12	0	18	18	182
CRIMINAL TRANSFER	12	-	0	0	-	1	1	11
<b>TOTAL C</b>	<b>236</b>	<b>0</b>	<b>18</b>	<b>18</b>	<b>0</b>	<b>23</b>	<b>23</b>	<b>231</b>
<b>GRAND TOTAL A+B+C+</b>	<b>110905</b>	<b>260</b>	<b>3599</b>	<b>3859</b>	<b>326</b>	<b>3253</b>	<b>3579</b>	<b>111185</b>

*D. B. Bhati*  
18-10-16  
DEPUTY REGISTRAR (JUDL.)